

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 62/1169/2020
(S.W.P. No. 832/2020)

This, the 03rd day of May, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Jan Mohammad PeerApplicant

(None)

VERSUS

Union Territory of J & K and othersRespondents

(Mr. Rajesh Thapa for Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 832/2020 (T.A. No. 1169/2020) wherein the relief was claimed against the office of Municipal Council, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

JNS